

## PROGRAMME

**Subject: “Dispute Resolution in Telecom and Broadcasting Sectors”**

**Saturday 20<sup>th</sup> November, 2010**

***Atria Hotel, Bengaluru***

10.00 am to 10.30 am	Registration of delegates
	<b><i>INAUGURAL SESSION</i></b>
10.30 am to 10.40 am	<b><i>Lighting of the Lamp</i></b>
10.40 am to 10.45 am	Felicitation of the dignitaries.
10.45 am to 11.00 am	Welcome address by <b>Mr. P.K. Rastogi, Member</b> , Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
11.00 am to 11.15 am	Address by <b>Mr. G.D. Gaiha, Member</b> , TDSAT
11.15 am to 11.30 am	Address by <b>Dr. J.S. Sarma, Chairperson</b> , Telecom Regulatory Authority of India (TRAI)
11.30 am to 11.50 am	Address by Hon’ble <b>Mr. Justice J. S. Khehar, Chief Justice</b> , High Court of Karnataka ( <b><i>Chief Guest</i></b> )
11.50 am to 12.10 pm	Address by Hon’ble <b>Mr. Justice N. Santosh Hegde, Lokayukta</b> , State of Karnataka ( <b><i>Special Guest</i></b> )
12.10 pm to 12.30 pm	Inaugural address by Hon’ble <b>Mr. Justice R.V. Raveendran, Judge</b> , Supreme Court of India
12.30 pm to 12.50 pm	Remarks of the President of the session - <b>Hon’ble Mr. Justice S.B. Sinha, Chairperson</b> , TDSAT.
12.50 pm to 01.00 pm	<b><i>Vote of Thanks</i></b>
01.00 pm to 01.10 pm	Presentation of mementos to the dignitaries.
01.10 pm to 01.55 pm	<b><i>LUNCH</i></b>
	<b><i>BUSINESS SESSION-I</i></b>
	<b><i>“DISPUTE RESOLUTION IN THE TELECOM SECTOR”</i></b>
01.55 pm to 02.00 pm	Introduction of <b>Mr. Manjul Bajpai, President</b> , Telecom Lawyers Association - Chairman of the session.
02.00 pm to 02.10 pm	Opening remarks and Introduction of the following panelists by the Chairman of the Session <b>Mr. Manjul Bajpai, President</b> , Telecom Lawyers Association:- (i) <b>Mr. Anand Dalal</b> , VP – Regulatory Affairs, Tata Teleservices Ltd. (ii) <b>Mr. P. Raghavan</b> , CGM, BSNL. (iii) <b>Mr. T.R. Dua</b> , Deputy Director General, COAI (iv) <b>Mr. S.C. Khanna</b> , Secretary General, AUSPI (v) <b>Mr. Ravinder Nath Guru</b> , Secretary, Consumer Care Society, Bengaluru
02.10 pm to 02.25 pm	Presentation by <b>Mr. Anand Dalal</b> , VP- Regulatory Affairs, Tata Teleservices Ltd.
02.25 pm to 02.50 pm	Discussion and interactive session, of the panelists with the audience to be moderated by <b>Mr. Manjul Bajpai, President</b> , Telecom Lawyers Association.
02.50 pm to 02.55 pm	Presentation of Mementos to the panelists.
02.55 pm to 03.15 pm	<b>TEA BREAK</b>

## ***BUSINESS SESSION-II***

### ***“DISPUTE RESOLUTION IN THE BROADCASTING SECTOR”***

- 03.15 pm to 03.20 pm Introduction of **Mr. Ramji Srinivasan**, Senior Advocate - Chairman of the session.
- 03.20 pm to 03.30 pm Opening remarks and Introduction of the following panelists by the Chairman of the Session **Mr. Ramji Srinivasan**, Senior Advocate
- (i) **Mr. Ashok Mansukhani**, President, MSO Alliance.
  - (ii) **Mr. R.K. Arnold**, Secretary, TRAI
  - (iii) **Mr. Gurjeev Singh Kapoor**, CEO, Star Den Media Services Pvt. Ltd.
  - (iv) **Mrs. Roop Sharma**, President, Cable Operators Federation of India.
  - (v) **Mr. Ravinder Nath Guru**, Secretary, Consumer Care Society, Bengaluru
- 03.30 pm to 03.45 pm Presentation by **Mr. Ashok Mansukhani**, President, MSO Alliance
- 03.45 pm to 04.00 pm Presentation by **Mr. Gurjeev Singh Kapoor**, CEO, Star Den Media Services Pvt. Ltd.-
- 04.00 pm to 04.25 pm Discussion and interactive session, of the panelists with the audience to be moderated by **Mr. Ramji Srinivasan**, Senior Advocate
- 04.25 pm to 04.30 pm ***Concluding remarks & Vote of Thanks***
- 04.30 pm to 04.35 pm Presentation of Mementos to the panelists.